

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.137/TT/2015

Date: 1.9.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for LILO of 2nd circuit of 400 kV Nathpa Jhakri-Nalagarh (Triple Snowbird) Line at Rampur under Transmission System associated with Rampur HEP in Northern Region

Sir,

I am directed to refer to the Commission's order dated 7.7.2015 in the above said petition, and to say that the information sought therein has still not been filed. It is requested that the same may kindly be furnished immediately, and not later than 21.9.2015, failing which the petition will be put up before the Commission for taking further view on the matter on the basis of available information.

Yours faithfully,

Sd/-
(Dr. P.K Sinha)
Assistant Chief (Legal)